

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP (CAA) No. 40/NCLT/AHM/2017
With CA (CAA) No. 34/NCLT/AHM/2017**

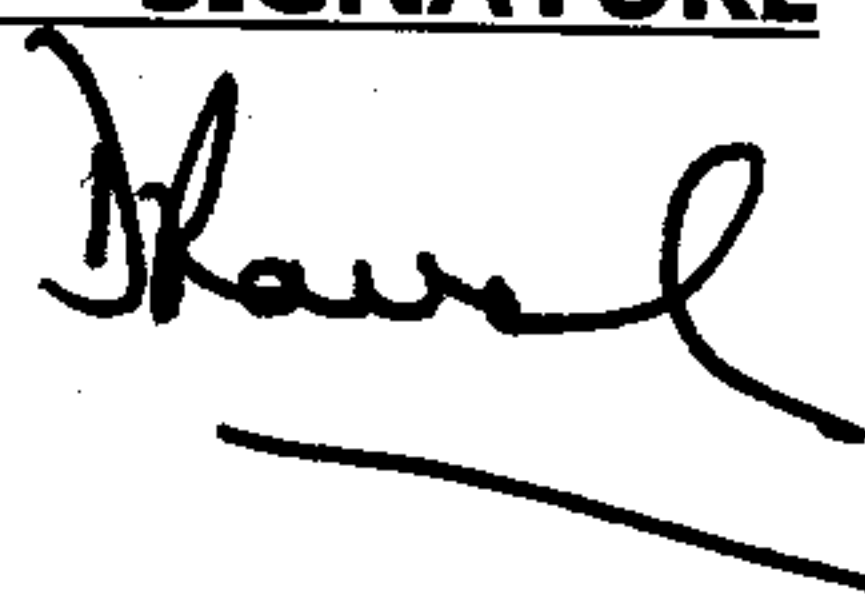
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017**

Name of the Company: Welspun Energy Pvt. Ltd.
WS Alloy Holding Pvt. Ltd.
Welspun Steel Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dharmistha Raval	Adv	Petitioners	
2.				

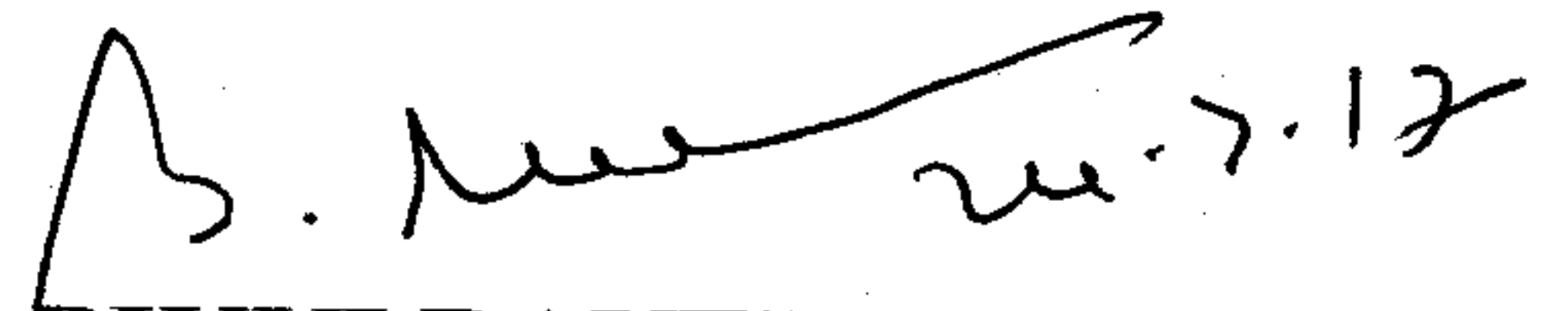
ORDER

Learned Advocate Ms. Dharmistha Raval present for Petitioners.

No separate reply filed except affidavit of service filed on 21.07.2017 by the petitioners.

Heard arguments of Learned Counsel for Petitioners.

Orders reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of July, 2017.